

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/12/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Power Finance Corporation Ltd
NAME OF THE RESPONDENT(S)	Mr. K. Vijaya Kumar
UNDER SECTION	95 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Amir Bavani for the Petitioner.

Ld. Counsel Mr. Shreyan Das for the Respondent.

It is stated by Ld. Counsel for the Respondent that an IA has been filed but it is still to be listed. Let the said IA be listed, if no objections are found. In the meanwhile, the Petitioner is directed to file counter to the said IA. **Matter is adjourned to 30.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**